

Fund of States to State Health Societies, and, consequently there were delays in transfer of the funds to District Health Societies.

(b) to (d) The National Programme Co-ordination Committee (NPCC) has already started appraising the Programme Implementation Plans (PIP)s received from the States/UTs for 2015-16. As such, there are no delays. Further *vide* letter no. 10(36)2014-NRHM-I dated 12th March, 2015, approval has been accorded to all States /UTs for continuation of approved ongoing activities under NHM in 2015-16 on existing rates and terms and conditions as in 2014-15.

Setting up of National Plasma Fractionation Centre

527. SHRIMATI RENUKA CHOWDHURY : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether Government had decided to set up a National Plasma Fractionation Centre in the country;
- (b) if so, the details thereof along with the reasons for delay in its establishment;
- (c) the estimated cost escalation since 2007-08; and
- (d) the steps taken by Government to ensure affordable availability of plasma for haemophiliac patients?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SHRIPAD YESSO NAIK) : (a) Yes.

(b) and (c) The Proposal for Setting up of Plasma Fractionation Centre was one of the approved activities under NACP- Phase III which had a CCEA approval in 2008 for total outlay of ₹ 250 crores. It was planned with a capacity to fractionate 1.5 lakh litres of plasma per annum collected from all licensed blood banks in the country.

Various steps were taken in order to establish Plasma Fractionation Center which included floating of Expression of Interest for Project Management Consultant selection & Expression of Interest for contract plasma fractionation. However these were not successful.

Government has convened several national and international consultations and conducted several expert group meetings since 2009.

In a recently held National Consultation for making arrangement for Plasma Fractionation Center it has also been brought out that current availability of surplus plasma is not to the extent to be able to support running of Plasma Fractionation Center and it would necessitate exploration of a Public Private Partnership modality.

Hence in current view matter of cost escalation does not arise.

(d) Government has established Blood Component Separation Units under scheme of modernization to ensure availability of plasma. National Blood Transfusion Council has provisioned blood component free of cost to Hemophilic in order to ensure affordability of plasma for hemophilic.

Unspent funds under NRHM

528. PROF. M.V. RAJEEV GOWDA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the funds allocated under the National Rural Health Mission (NRHM) have remain unspent with certain States;

(b) if so, the details of funds remaining unspent out of total allocation, State-wise;

(c) whether there is any plan to carry out auditing to ascertain why the funds allocated for use go unspent inspite of requirement; and

(d) if not, the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA) : (a) and (b) The details of funds released, expenditure reported by the State / UTs Governments and amount that remained unspent under the National Health Mission (earlier NRHM) during the two financial years (F.Y. 2012-13 and 2013-14) of 12th Plan, State-wise, are given in the Statement (*See* below). Complete information of F.Y 2014-15 is not available.

(c) and (d) Under the NRHM, a large number of activities like Janani Suraksha Yojna, Janani Shishu Suraksha Karyakram, Accredited Social Health Activist incentives, etc. are of continuous nature and some activities like infrastructure works spill over in next financial year. Hence, some unspent balance in the programme is not only inevitable but also desirable, as funds remaining unspent are available for the use of ongoing committed activities in the next financial year to ensure that there is no disruption in implementation of programme activities.

However, in order to minimize the unspent balance, release of subsequent installments is based on the extent of utilization of earlier funds released.

Apart from above, to minimize funds lying unspent with the States /UTs, the following monitoring mechanisms have been put in place by the Ministry:

- The Comptroller and Auditor General (CAG) on the request of Ministry has started conducting annual transaction audit of NHM,